

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00521/2017

Jabalpur, this Thursday, the 17th day of January, 2019

HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Prabir Kumar Routaray, S/o Ratnakar Routaray, Date of Birth-01.06.1964, Designation – Loco Pilot Mail, Bilaspur, R/o Quarter No.175/9, Bunglow Yard, South East Central Railway Colony, Bilaspur – 495004 (C.G.) -Applicant

(By Advocate – Shri S.K. Nandy)

V e r s u s

1. Union of India through its General Manager, South East Central Railway, Bilaspur – 495001 (C.G.).
2. Chief Personnel Officer, South East Central Railway, Bilaspur – 495004 (C.G.).
3. Divisional Railway Manager (Personal), South East Central Railway, Bilaspur Division, Bilaspur – 495004 (C.G.).
4. Sr. Divisional Electrical Engineer (Operating), South East Central Railway, Bilaspur – 495004 (C.G.) -Respondents

(By Advocate – Shri Sapan Usrethe)

O R D E R (O R A L)

Learned counsel for the applicant seeks permission to withdraw this O.A.

2. Prayer is accepted.
3. O.A is dismissed as withdrawn.

(Ramesh Singh Thakur)
Judicial Member

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